

JUDGMENTS FOR THE MONTH OF OCTOBER, 2015

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	RSA 136/2006	SMTI. SUCHITRA PAUL VS SMT. SUBHA RANI PAUL	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
2	1 st	RSA 38/2007	RINA GHOSE VS CHANDAN PAUL AND ORS.	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
3	1 st	WP(C) 1161/2010	AKHIL DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
4	1 st	CrI.A. 201/2012	INDRESWAR KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
5	1 st	WP(C) 2638/2012	KAMAL KRISHNA MISRA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
6	1 st	WP(C) 2883/2012	MANTU KUMAR DAS & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
7	1 st	RSA 167/2014	KHANTU RAM RABHA & 10 ORS. VS DISPUR BAROWARY PUJA COMMITTEE & JYOTI KALA KENDRA & 6 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
8	1 st	Review.Pet. 116/2015	THE GAUHATI MUNICIPAL CORPORATION & ANR VS M/S NYIMI ENTERPRISE	Other Review Applications	THE HON'BLE MR JUSTICE HRISHIKESH ROY
9	1 st	WP(C) 1598/2015	MD JAMALUDDIN KHAN VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
10	5 th	MFA 17/2007	UNITED INDIA INSURANCE CO VS KURBAN ALI	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
11	5 th	RSA 176/2015	SUNIL KUMAR SAHA ON HIS DEATH HIS LEGAL HEIRS SRI RAJ KUMAR SAHA & 5 ORS VS SMTI TAPASI SARKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
12	5 th	RSA 177/2015	SUNIL KUMAR SAHA, ON HIS DEATH HIS LEGAL HEIRS SRI RAJ KUMAR SAHA & 5 ORS VS SMTI MITALI DAS	Second appeals arising out of suits in respect other matters	HON'BLE MR JUSTICE A K GOSWAMI
13	6 th	MFA 59/2007	UNITED INDIA INSURANCE CO. LTD. VS MD. MOZZAMUL HOQUE	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY

14	6 th	WA 272/2013	MUSSTT. SAIFUN NEHAR VS STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
15	6 th	WA 6/2014	THE STATE OF ASSAM & 5 ORS VS KUMUD GOGOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
16	6 th	WP(C) 1667/2014	K.R. ALVA VS THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) & 5 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
17	6 th	WP(C) 5138/2014	MICHIRI KHATUN @ MICHIRAN KHATUN @ MICHIRAN NESSA VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
18	6 th	WA 237/2015	MD SAHA ALI @ SAH ALI VS THE UNION OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
19	7 th	RSA 139/2006	REBA KANTA BORO VS DALIMA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
20	7 th	FAO 14/2008	ARBINDA SARMA SIDHANTA VS LUTFUR NISSA & ORS	Appeals under order 43 Rule 1 CPC relating to temporary injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
21	7 th	MFA 11/2008	M/S ORIENTAL INSURANCE CO. LTD. VS MOHAN SAHA & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
22	8 th	MFA 146/2007	UNITED INDIA INSURANCE CO. LTD. VS DINESH CH. MANDAL		HON'BLE MR. JUSTICE N. CHAUDHURY
23	8 th	MFA 27/2008	UNITED INDIA INSURANCE CO. LTD. VS JOHIRUL ISLAM & ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
24	9 th	LA.App. 21/2005	REZIA KHATUN BIBI VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
25	9 th	LA.App. 22/2005	JAMAL SK VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
26	9 th	LA.App. 23/2005	ABDUL JALIL SARKAR VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
27	9 th	LA.App. 24/2005	REZIA KHATUN BIBI VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
28	9 th	LA.App. 25/2005	FIROZA KHATUN VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

29	9 th	LA.App. 26/2005	CHAND MIAH VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
30	9 th	LA.App. 27/2005	AZIZUR RAHMAN VS THE STATE OF ASSAM	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
31	9 th	RSA 3/2007	HABIBUR RAHMAN VS KABAL LIA BIBI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
32	9 th	RSA 11/2007	ABDUL HAKIM VS KABAL LAI BIBI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
33	9 th	MFA 36/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS MRIDUL ROY & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
34	9 th	PIL 66/2012	X X X VS IN RE:- THE UNION OF INDIA & ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
35	9 th	PIL 67/2012	MRINAL SAIKIA VS STATE OF ASSAM & ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
36	9 th	WP(C) 648/2013	PANPUR BONANSAL GO-PALAN SAMITTEE & 2 ORS. VS THE STATE OF ASSAM AND 8 ORS	Eviction from land	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
37	9 th	WP(C) 4860/2013	SUNIL DAS & 7 ORS VS THE STATE OF ASSAM AND 10 ORS	Other land matters relating to Land Matters	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
38	9 th	CrI.M.C. 468/2014	PAYE MOSING VS NABA BORA @ JALIA @ JINTU & 2 ORS		HON'BLE MR.JUSTICE P.K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
39	9 th	CRP 417/2015	M/S MAA SARADA & CO. VS SAHIDUL HOQUE	Civil Revision under Article 227 of the Constitution	THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
40	9 th	WA 142/2015	SHRI AKHIL KUMAR DUTTA VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) HON'BLE MR. JUSTICE P. K. SAIKIA
41	9 th	WA 167/2015	MAFIZUDDIN @ MAFIZ UDDIN @ MD. MAFIZ UDDIN VS UNION OF INDIA & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE P.K. SAIKIA THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

42	12 th	RSA 79/2007	BHADRESWAR BHUYAN & ORS VS DULAL BHUYAN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
43	12 th	Crl.A. 87/2008	RUMI HAZARIKA VS ANIRBAN HATIKAKOTY		HON'BLE MR. JUSTICE C R SARMA
44	12 th	WP(C) 343/2012	SONESWAR ROY VS THE UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
45	12 th	WP(C) 3407/2014	KHANDAN KUMAR DAS VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
46	12 th	WP(C) 3717/2014	ARABINDA KALITA & 7 ORS VS THE STATE OF ASSAM AND 4 ORS	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
47	13 th	WP(C) 3364/2009	M/S JYOTI FOOD & PROTEINS VS THE UNION OF INDIA & ORS	Subsidy Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
48	13 th	CRL.A(J) 13/2012	SRI SUREN TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
49	13 th	WP(C) 2824/2014	M/S R.M. SERVICE CENTRE VS THE UNION OF INDIA & 7 ORS	License and Permissions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	13 th	Tr.P.(C). 23/2015	SMTI. POMI SENGUPTA VS BISWAJIT SENGUPTA & ANR.	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE N. CHAUDHURY
51	14 th	RSA 137/2009	MD. MOKSHED ALI VS ANSER ALI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
52	14 th	RSA 132/2010	TAPAN CHAKRABORTY & ANR VS BIMAN ROY	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
53	14 th	CRL.A(J) 134/2012	SURESH BAGHOWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
54	14 th	WP(C) 6033/2014	NIRMAL TALUKDAR VS THE STATE OF ASSAM & 24 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
55	14 th	WP(C) 6040/2014	SAFIQUL AHMED VS THE STATE OF ASSAM AND 24 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN

56	15 th	<u>WP(C) 3983/2009</u>	SAMARJYOTI MEDHI VS INDIAN OIL CORPORATION LTD. & ORS	Appointment on compassionate ground with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
57	16 th	<u>RSA 111/2006</u>	JITENDRA LAL ROY VS M/S DERBY TEA & INDUSTRIES & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
58	16 th	<u>RSA 164/2006</u>	MD. ABDUL RAZAK VS BIPUL DEB	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM